

(x) A copy of the Union Duties of Excise (Distribution) Amendment Rules, 1960 published in Notification No. S.O. 1079 dated the 30th April, 1960 under sub-section (2) of Section 5 of the Union Duties of Excise (Distribution) Act, 1957. [Placed in Library. See No. LT-2211/60].

(xi) A copy of the Additional Duties of Excise (Distribution) Amendment Rules, 1960, published in Notification No. S.O. 1081 dated the 30th April, 1960 under sub-section (2) of Section 6 of the Additional Duties of Excise (Goods of Special Importance) Act, 1957. [Placed in Library. See No. LT-2212/60].

(xii) A copy of Notification No. G.S.R. 661 dated the 11th June, 1960, making certain further amendment to the Central Sales Tax (Registration and Turnover) Rules 1957, under sub-section (2) of Section 13 of the Central Sales Tax Act, 1956. [Placed in Library. See No. LT-2213/60].

(xiii) A copy of Notification No. S.O. 1231 dated the 14th May, 1960 making certain amendment to the Public Deb Rules, 1946, under sub-section (3) of Section 28 of the Public Deb Act, 1944. [Placed in Library. See No. LT-2214/60].

(xiv) A copy of Notification No. G.S.R. 692 dated the 14th June, 1960 issued under the Income Tax Act, 1922. [Placed in Library. See No. LT-2215/60].

**REPORT OF REHABILITATION FINANCE ADMINISTRATION**

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** I beg to lay on the Table a copy of the Report of Rehabilitation Finance Ad-

649 (Ai) LSD.—5.

ministration for the half year ended the 31st December, 1959, under sub-section (2) of Section 18 of the Rehabilitation Finance Administration Act, 1948. [Placed in Library. See No. Lt. 2216/60].

**BUSINESS ADVISORY COMMITTEE**

**FIFTY-SECOND REPORT**

**Shri Rane (Buldana):** I beg to present the Fifty-second Report of the Business Advisory Committee.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**SIXTY-FIFTH REPORT**

**Sardar A. S. Saigal (Janjgir):** I beg to present the Sixty-fifth Report of the Committee on Private Members' Bills and Resolutions.

12.02 hrs.

**CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE.**

**FINANCE MINISTER'S TOUR ABROAD**

**Shri S. A. Mehdi (Rampur):** Under Rule 197, I beg to call the attention of the Minister of Finance to the following matter of urgent public importance and I request that he may make a statement thereon:—

“The outcome of his recent tour of foreign countries”.

**The Minister of Finance (Shri Morarji Desai):** I left India on the 7th of June and returned on the 12th of July after visiting Yugoslavia, Poland Czechoslovakia, West Germany, the U.S.S.R. and the United Arab Republic. Barring the U.S.S.R. and West Germany, where I stayed for ten days and seven days respectively, my stay in each of the other countries was of 3-4 days' duration